

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
R/SPECIAL CIVIL APPLICATION NO. 13048 of 2024**

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SAIYED MAHAMMADJUBER YUNUSBHAI & ORS.

Versus

BAR COUNCIL OF GUJARAT & ORS.

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Appearance:

HARSH K RAVAL(9068) for the Petitioner(s) No.

1,10,11,12,13,14,15,16,17,18,19,2,20,21,22,23,24,25,26,27,28,29,3,4,5,6,7,8,
9

MR MEET THAKKAR, AGP for the Respondent(s) No. 5

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CORAM:HONOURABLE MS. JUSTICE SANGEETA K. VISHEN

Date : 09/09/2024

ORAL ORDER

Heard Mr. Harsh K. Raval, learned advocate for the petitioner.

Issue **Notice** to the respondents returnable on **17.09.2024**.

Mr. Mehta, learned advocate waives service of notice on behalf of respondent No.1.

Mr. Meet Thakkar, learned AGP waives service of notice on behalf of respondent No.5.

Respondent No.2 is permitted to be served through email, as well as advance copy to be served to learned advocate appearing for respondent No.2.

For rest of the respondents, direct service is permitted.

(SANGEETA K. VISHEN,J)

DRASHTI K. SHUKLA